

(c) Completion of these projects depends on availability of resources in the coming years.

Composition of Boards of Directors of IA/AI

119. SHRI P. CHIDAMBARAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the criteria to be followed by Government regarding the composition of the Boards of Directors of Indian Airlines and Air India; and

(b) whether it is proposed to reconstitute the two Boards consequent upon the resignation of the two chairmen?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Boards of Indian Airlines and Air India were reconstituted on the 1st of July, 1989 for a period of one year up to the 30th of June, 1990. The resignations of Shri Ratan Tata, as Chairman of Air India and Shri Rahul Bajaj as Chairman of Indian Airlines have been accepted by the Government on the 15th of December, 1989. There is no proposal at present to reconstitute these two Boards.

Dearness Allowance to the Staff of Various Public Sector Undertakings

120. SHRI HANNAN MOLLAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether to employees of various public sector undertakings like Jute Corporation of India are not getting the Dearness Allowance on the pattern of Central Government employees;

(b) if so, the reasons therefor; and

(c) the remedial measures proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The employees of some of the public sector enterprises like Jute Corporation of India are being paid Dearness Allowance as per recommendations of the 3rd pay Commission applicable to Central Government employees.

(b) and (c). Decision on the recommendations of the High Power Pay Committee regarding new Dearness Allowance formula applicable to these employees has not yet been taken as the matter is sub-judice.

Capital Investment in Paints and Varnish Industry

121. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the extent of increase in capital investment in the paints and varnish industry during the Seventh Five Year Plan;

(b) whether Government propose to further increase the capital investment in paints varnish industry during the Eighth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) During the Seventh Plan period the installed capacity of this industry in the organised sector has increased from 1.65 lakh tonnes per annum to 2.79 lakh tonnes per annum. The total production during the Seventh Plan period was 7,87,500 tonnes in the organised sector. Production in the Small Scale Sector is expected to be of the same order. The capital investment in this industry during this plan period is estimated to be Rs. 35 crores for the organised sector.